

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)12
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**


NAME OF THE COMPANY: M/s. Om Prakash Talwar V/s. M/s. Logic Controls Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

None appears. List tomorrow the 6th Day of October, 2016 for the appearance of the petitioner and for reporting settlement.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)